


**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**PUBLIC NOTICE**

In accordance with provisions of the Regulation 6.5 (23) of the Central Electricity Regulatory Commission (Indian Electricity Grid Code), Regulation, 2010 as amended from time to time, the National Load Dispatch Centre (NLDC) shall prepare a detailed procedure for scheduling and forecasting of Renewable Generating Stations and submit the same for approval of the Commission.

2. Incompliance with the said provisions, NLDC vide letter dated 21<sup>st</sup> Oct 2015 has submitted the Detailed Procedure on "Implementation of the framework on forecasting, scheduling and imbalance handling for Renewable Energy generating stations based on wind and solar energy at inter-State level." NLDC has also submitted a Detailed Procedure for scheduling all generating stations located in the Solar Power Plant, namely "Procedure for scheduling, metering, energy accounting and operational and commercial responsibilities of solar power generators and solar power park developer." Consolidated Detailed Procedure is enclosed as Appendix to this notice.

3. Comments / suggestions from the members of the public including the stakeholders are invited on the Detailed Procedure by 26<sup>th</sup> Feb 2016. The Detailed Procedure shall be finalized and notified by the commission after considering the comments / suggestions received.

  
(Shubha Sarma)  
Secretary  
12.2.2016